

OD 23

IA NO. GA/4/2022
IN TS/9/2021
IN THE HIGH COURT AT CALCUTTA
TESTAMENTARY AND INTESTATE JURISDICTION
ORIGINAL SIDE

IN THE GOODS OF
MAHESH KUMAR AGARWAL (DEC.) SHARAD AGARWAL AND ANR
Vs
MEENA AGARWAL AND ORS

BEFORE:

The Hon'ble JUSTICE SHEKHAR B. SARAF

Date : 11th March, 2022.

Appearance:

Mr. Harish Salve, Sr. Adv.

Mr. Dhruva Ghosh, Sr. Adv.

Mr. Rajarshi Dutta, Adv.

Ms. Sakshi Popli, Adv.

Mr. Vikas Baisya, Adv.

Mr. Altamash Alim, Adv.

Mr. Ranjan Bachawat, Sr. Adv.

Mr. Rudraman Bhattacharyya, Adv.

Ms. Suchismita Ghosh Chatterjee, Adv.

Ms. Amrita Panja Moulick, Adv.

The Court: Due to circumstances which are quite unfortunate, I release this matter on my personal ground.

(SHEKHAR B. SARAF, J.)

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